

SUPREME COURT OF INDIA

Rajgariah Oil Mills (P) Ltd.

Vs.

State of Haryana

(E. S. Venkataramiah and O. Chinnappa Reddy JJ.)

28.01.1986

ORDER

The Text below is only a summarized version of the order pronounced

Judgment was delivered in accordance with the judgment delivered in Civil Appeals No. 2808-18, 4166-70, 4183 and 263-343 of 1986 - Om Prakash Aggarwal V. Giri Raj Kishori.